

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO. 205 OF 2013

Thursday, this the 28<sup>th</sup> day of November, 2013

**CORAM:**

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

K.Kalesh  
Ex-Gramin Dak Sevak Mail Deliverer  
Residing at Chirayil Veedu  
House No.CMC-4, Cherthala PO – 688 524 ... **Applicant**

(By Advocate Mr.C.S.Manu)

versus

1. The Superintendent of Post Offices  
Alappuzha Division, Alappuzha – 688 012
2. The Inspector Posts  
Cherthala Sub Division  
Cherthala – 688 524
3. The Postmaster  
Alappuzha Head Post Officer Inquiry Authority  
Alappuzha Head Post Office  
Alappuzha – 688 001
4. Union of India represented by Secretary  
to Government of India  
Ministry of Communications  
Department of posts  
New Delhi – 110 001 ... **Respondents**

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

The application having been heard on 28.11.2013, the Tribunal on the same day delivered the following:

ORDER

**HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER**

When this Original Application is taken up for consideration, learned counsel for the applicant concedes that the applicant has not exhausted the statutory remedy available to him under Rule 19 of the Gramin Dak Sevak (Conduct and Engagement) Rules.

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2. Learned counsel submits that the applicant is prepared to prefer a revision petition as provided under the above Rule before the Revisional Authority.
3. If such a Revision Petition is preferred within four weeks from today, the Revisional authority shall entertain the same ignoring the delay and take a decision thereon strictly on its merit and in accordance with law as expeditiously as possible, at any rate, within three months from the date of receipt of the same. Needless to mention that the applicant shall be afforded sufficient opportunity to be heard, if he so desires, before any final decision is taken .
4. Original Application is **disposed of** in the above terms. No costs.

Dated, the 28<sup>th</sup> November, 2013.



K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER



JUSTICE A.K.BASHEER  
JUDICIAL MEMBER

vs